

ANNEXURE-4
Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Operational Creditors (Government Dues) as on 21.06.2026

Details of Claimant			Claim Filed					Claim Admitted										(Amount in Rs.)			
S.No.	Department	Government	Date of Receipt	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty Amount (Rs.)	Total claim filed (Rs.)	Nature of claim	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty Amount (Rs.)	Total claim admitted (Rs.)	Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/ No)	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Govindaraju B M, Professional Tax Officer, Bengaluru	Government of Karnataka	18.06.2026	3,10,200.00	69,553.00	1,55,100.00	5,34,853.00	Operational Creditors (Government dues)	3,10,200.00	69,553.00	1,55,100.00	5,34,853.00	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
		Total		3,10,200.00	69,553.00	1,55,100.00	5,34,853.00		3,10,200.00	69,553.00	1,55,100.00	5,34,853.00	NIL	NIL		NIL	NIL	NIL	NIL	NIL	